

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 14th MARCH, 2023, 10:30 A.M.

TP No. 255/CTB/2019, (CP(IB) No. 593/KB/2017), IA (IB) No. 43/CB/2023

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	State Bank of India -Vs- Coastal Projects Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Saswat Kr. Acharya, Adv.

For Respondent (s)

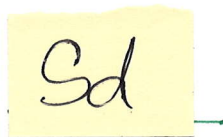
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ORDER

IA (IB) No. 43/CB/2023:

Ld. counsel for the petitioner is present. Notice sent to the respondent by speed post has been returned undelivered with endorsement "*Addressee Left*" however, notice sent by email has been delivered. There is no representation for the respondent. List the matter for further consideration on 27.03.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)